

MONTHLY STATEMENT SHOWING THE PENDENCY OF FAMILY COURT RELATED CASES AS ON 31.01.2023		
PENDENCY IN THE HIGH COURT OF TRIPURA AS ON 31.01.2023		
Sl. No.	Category of cases (Family Court matters)	Pendency (As on 31.01.2023)
1	MAT App	15
2	FA	13
3	FAO	2
4	Criminal Revision Petition	8
Total		38
Pendency of Family Court related matters in all the Family Courts of Tripura as on 31.01.2023		
Sl. No	Name of the Family Courts	Pendency as on 31.01.2023
1	Family Court, Agartala	921
2	Additional Family Court, Agartala	943
3	Family Court, Udaipur	523
4	Family Court, Kailashahar	448
5	Family Court, Ambassa	25
6	Family Court, Khowai	203
7	Family Court, Sonamura	153
8	Family Court, Dharmanagar	457
9	Family Court, Belonia	279
Total		3952
Pendency of Family Court related matters in all the District Courts of Tripura (other than the Family Courts) as on 31.01.2023		
Sl. No	Name of the District	Pendency as on 31.01.2023
1	West Tripura District	1
2	Gomati District	75
3	South Tripura District	53
4	Unakoti District	0
5	North Tripura District	90
6	Sepahijala District	105
7	Khowai District	0
8	Dhalai District	144
Total		468
Total pendency of Family Court related matters in the District Judiciary of Tripura as on 31.01.2023		
1	Family Courts	3952
2	District Courts other than the Family Courts	468
Grand Total		4420